

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 554/2017
O.A. No. 3953/2016

New Delhi, this the 29th day of August, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Surjo Devi
W/o late Sh. Bharat Lal Meena,
R/o Village Khera, Tehsil Toda Bhim,
Distt. Karoli, Rajasthan.Petitioner

(By Advocate: Shri Ramesh Shukla for Shri R.K. Shukla)

Versus

1. Shri R.K. Kulshrestha,s
General Manager,
Northern Railway Headquarter,
Baroda House, New Delhi.
2. Shri Arun Arora,
Divisional Railway Manager,
Northern Railway, Delhi Div.
D.R.M. Office, State Entry Road,
Paharganj, New Delhi.
3. Shri Anurag Tripathi,
Sr. Divl. Personnel Officer,
Northern Railway, Delhi Div.,
D.R.M. Office, State Entry Road,
Paharganj, New Delhi.Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioner, having noticed that he has not filed any proof that

the orders dated 29.11.2016 in O.A. No.3953/2016 was actually served on the respondents, seeks to withdraw the CP with liberty to file a better CP after service of the orders of this Tribunal on the respondents.

2. Accordingly, the C.P. is dismissed as withdrawn with liberty as aforesaid.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /